## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

Lok Sabha

UNSTARRED QUESTION NO.: 847 (TO BE ANSWERED ON THE 24th July 2025)

STATUS OF BLACK BOX OF AI-171

## 847. SMT RACHNA BANERJEE SHRI SELVAGANAPATHI T.M.

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether it is a fact that the two black boxes of Air India flight AI-171, which crashed immediately after take-off on 12.6.2025 at Ahmedabad killing 241 persons on board, have been recovered and sent to the Aircraft Accident Investigation Bureau (AAIB) and if so, the details thereof;
- (b) whether it is also true that data extraction from both the black boxes has been completed and analysis is currently underway and if so, the details thereof;
- (c) whether it is also a fact that the Aircraft Accident Investigation Bureau is yet to constitute an investigation team, if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government would ensure transparency in the investigation and publish the findings in the public domain; and
- (e) if so, the details thereof and if not, the reasons therefor?

## **ANSWER**

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (e): Both the Enhanced Airborne Flight Recorders (EAFRs) of VT-ANB were recovered and transported to Flight Recorder Laboratory of Aircraft Accident Investigation Bureau (AAIB), Udaan

Bhawan, New Delhi. The data from one of the Flight Recorders has been downloaded.;

;

An investigation has been ordered by the Director General, AAIB under Rule 11 of the Aircraft (Investigation of Accidents & Incidents) Rules, 2017 to determine the probable cause(s)/contributory factor(s) leading to the accident of Air India flight AI-171 at Ahmedabad on 12.06.2025.;

;

The DG, AAIB, in exercise of power conferred under Rule 11 (1) of the Aircraft (Investigation of Accidents and Incidents) Rules 2017 has appointed an investigation team.

;

A preliminary report on the accident has been published by AAIB on 12.07.2025 and is available on their website www.aaib.gov.in. The investigation is in progress to determine the probable cause(s)/contributory factor(s) leading to the accident.;

\*\*\*\*\*